



NOTIFICATION No. 263 / 2022

I

The Hon'ble The Acting Chief Justice is pleased to make the following appointments in the Madras High Court :

(a)

Thiru.S.Govindharajan, II Additional District Judge (CBI Cases), Coimbatore, is transferred and posted on other duty as Registrar (Recruitment), High Court of Madras, Chennai vice Tmt.Deepthi Arivunithi, transferred.

(b)

Tmt.G.T.Ambika, District Judge of Puducherry Judicial Service, functioning as II Additional District Judge, Puducherry, who has been deputed to the Tamil Nadu State Judicial Service in G.O.Ms.No.15/2022-LD, Law Department, dated 02.09.2022, Government of Puducherry to function on other duty as Chief Editor, Tamil Law Journal, High Court of Madras, Chennai and appointed as such on deputation basis in G.O.(D) No.1273, Home (Courts-I) Department, dated 15.09.2022 of Government of Tamil Nadu, is transferred and posted on other duty as Chief Editor, Tamil Law Journal, High Court of Madras, Chennai in the existing vacancy.

II

Tmt. Deepthi Arivunithi, District Judge, functioning on other duty as Registrar (Recruitment), High Court of Madras, Chennai, who has been appointed on transfer as Presiding Officer, Industrial Tribunal, Chennai, in G.O.(D) No.444, Labour Welfare and Skill Development (D2) Department, dated 13.09.2022, is transferred and posted as Presiding Officer, Industrial Tribunal, Chennai vice Tmt.A.Geetha, transferred.

-2-

Tmt.A.Geetha, Presiding Officer, Industrial Tribunal, Chennai is transferred and posted as Additional Chief Metropolitan Magistrate (E.O.-II), Egmore, Chennai, vice Tmt.S.Hermies, transferred.

Tmt.S.Hermies, Additional Chief Metropolitan Magistrate (E.O.-II), Egmore, Chennai is transferred and posted as Additional Chief Metropolitan Magistrate (E.O.-I), Egmore, Chennai, in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 22.09.2022.**

**Sd/- P.DHANABAL
REGISTRAR GENERAL**



80